THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI RAMJIBHAI KATHIRIA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I.(a) Annual Report and Accounts of the Indian Council of Historical Research, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7838/03]
- II.(a) Annual Report and Accounts of the Indian Institute of Advanced Study, Shimla, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7839/03]
- III.(a) Annual Accounts of the National Council for Promotion of Urdu Language, New Delhi, for the year 2001-2002, and the Audit Report thereon.
  - (b) Review by Government on the Annual Accounts of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7837/03]

## Memoranda of Understanding (2003-2004) between Govt. of India and FCTL and MFL

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRAPAL SINGH): Sir, I lay on the Table a copy each in (English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Fertilizers and Chemicals Travancore Limited for the year 2003-2004. [Placed in Library. See No. L.T. 7828/03]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Madras Fertilizers Limited, for the year 2003-2004. [Placed in Library. See No. L.T. 7829/03]

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to Inform Members that the Business Advisory Committee in its meeting held on Thursday, the 31st July, 2003, allotted time for Government Legislative and other Business as follows:

Time Allotted Business 1. Consideration and passing of the Election and Other Related Laws (Amendment) Bill, 2003, as passed by Lok Sabha. 2 hours 2. Consideration and passing of the following Bills, after they have been passed by the Lok Sabha: The Repatriation of Prisoners Bill, 2003. (a) 1 hour (b) The Sixth Schedule to the Constitution (Amendment) Bill, 2003. 2 hour (c) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2003. (To be discussed together} (d) The Sick Industrial Companies (Special Provisions) Repeal Bill, 2001. 4 hour 3. Discussion on the Motion to consider the Science and Technology Policy, 2003. 4 hour